

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5223

ANSWERED ON:05.04.2017

Urbanization

Mahtab Shri Bhartruhari;Mondal Shri Sunil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a huge gap between growth rate of urbanisation and total population in the country;
- (b) if so, the details thereof for each of the last three years and the current year and the reasons therefor along with the reaction of the Government thereto;
- (c) the details of the schemes/ programmes being implemented by the Union Government to support the efforts of the State Governments in improving urban infrastructure and governance;
- (d) the details of the funds provided by the Union Government to State Governments under the said schemes/ programmes during each of the last three years and the current year, State/UT-wise;
- (e) whether the cases of irregularities in implementation of the said schemes/ programmes have come to the notice of the Government during the said period; and
- (f) if so, the details thereof, State/ UT-wise and the reasons therefor along with the other steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) Yes, Madam. As per Census of India 2011, the decadal urban growth rate during 2001-2011 was 31.8% while the total population growth was 17.7%.

(b) Census is conducted once in 10 years. Last Census was conducted in 2011. As such, details of growth rate for urbanization and population are not available for last three years and current year.

(c)&(d) Details of the Schemes/programmes being implemented by the Government to support the efforts of State Governments in improving the urban infrastructure and governance are given in the Annexure I. Details of funds provided to the State Governments/Union Territories under the Schemes/Missions are given in Annexure II to V.

(e) No, Madam.

(f) Does not arise.

Annexure I

Annexure I referred to in reply to the part (c) and (d) of Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

(i) Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) focuses on development of basic urban infrastructure in 500 cities and towns. It is a Centrally Sponsored Scheme with an outlay of Rs 50000 crore to be implemented over a period of 5 years. This infrastructure supported by the Mission includes Water Supply, Sewerage, Septage management, Storm Water Drainage, Parks and green spaces and facilities for non-motorised transport. The Mission aims at achieving universal coverage in water supply and sewerage by the end of the Mission period and awards first priority to the same. In the field of urban transport, the focus is on developing facilities for non-motorized transport. The Mission follows unique planning process with stress on achieving the service level benchmarks. The Ministry of Urban Development approves the State Annual Action Plans(SAAPs) of the States and releases the Central Assistance in accordance with the Guidelines of the Mission. The preparation of DPRs, their appraisal, award of tenders and their execution is carried out by the States/ULBs.

Reforms are a cornerstone of the Mission. The Mission mandates the State/UT Governments to undertake a set of 11 reforms comprising of specified milestones to be achieved over a period of 4 years. The reforms aim at improving delivery of citizen services, bringing down the cost of delivery, improving financial health, augmenting resources and enhancing transparency. The Mission sets aside 10% of annual budgetary allocation to be given away as incentive to States/UTs for accomplishing the reforms.

(ii) Smart Cities Mission

The Smart Cities Mission was launched on 25 June, 2015. The selection process of Smart Cities is based on the idea of Competitive and Co-operative Federalism and follows a Challenge process to select cities in two stages. Each aspiring city competes for selection as a Smart City in what is called a 'City Challenge'. There are two stages in the selection process. As per the Mission Guidelines, total number of 100 Smart Cities have been distributed among the States and UTs on the basis of an equitable criteria giving equal weightage to urban population of the State/UT and the number of statutory towns in the State/UT.

(iii) National Heritage City Development and Augmentation Yojna(HRIDAY)

The HRIDAY Scheme launched by the Central Government aims at preserving and revitalizing the soul and unique character of heritage cities in the country. 12 cities namely, Ajmer, Amravati, Amritsar, Badami, Gaya, Dwarka, Puri, Kancheepuram, Mathura, Varanasi, Velankanni and Warangal have been identified for development under the scheme with a total outlay of Rs. 500 crore. The mission period of the scheme is till November, 2018.

(iv) Swachh Bharat Mission

Swachh Bharat Mission-Urban was launched on 2nd October 2014, with the objective of making urban India clean and open defecation free by 2nd October 2019. The specific objective for this is:

â€¢ To create all 4041 statutory towns open defecation free by 2nd October 2019

â€¢ To ensure 100% scientific disposal of municipal solid waste in all 4041 statutory towns by 2nd October 2019

Additionally, the SBM-Urban aims at:

â€¢ Eradication of Manual Scavenging

â€¢ Effecting behavioral change regarding healthy sanitation practices

â€¢ Generating awareness about sanitation and its linkage with public health

â€¢ Capacity Augmentation for ULB's

â€¢ Creating an enabling environment for private sector participation in Capex (capital expenditure) and Opex (operation and maintenance)

The estimated cost of implementation of SBM is Rs 62,009 crore, including Government of India share of Rs 14,623 Crore, and state share of Rs 4,874 crores. The balance funds are to be generated through various other sources.

Annexure II

Annexure II referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

State-wise Central Assistance Released to States under AMRUT

Rs in crore

Sl.No.	Name of State/UT	Central Assistance Released against SAAP for 2015-16	Central Assistance Released against SAAP for 2016-17	Total Central Assistance Released
1	A & N Islands	0.64	0.72	1.36
2	Andhra Pradesh	60.08	70.32	130.4
3	Arunachal Pradesh	7.37	8.4	15.77
4	Assam	33.87	39.36	73.23
5	Bihar	66.42	77.52	143.94
6	Chandigarh	3.01	3.6	6.61
7	Chhattisgarh	55.29	61.72	117.01
8	Dadra Nagar Haveli	0.68	0.72	1.4
9	Daman & Diu	0.91	0	0.91
10	Delhi	44.61	53.15	97.76
11	Goa	5.94	6.96	12.9
12	Gujarat	112.86	119.84	232.7
13	Haryana	43.80	50.88	94.68
14	Himachal Pradesh	15.88	18.24	34.12
15	J&K	30.77	35.52	66.29
16	Jharkhand	27.59	33.16	60.75
17	Karnataka	118.46	154.32	272.78
18	Kerala	57.60	77.28	134.88
19	Lakshadweep	0.14	0.24	0.38
20	Madhya Pradesh	134.41	172.56	306.97
21	Maharashtra	182.98	235.2	418.18
22	Manipur	9.26	10.8	20.06
23	Meghalaya	4.11	4.8	8.91
24	Mizoram	7.30	8.4	15.7
25	Nagaland	6.29	7.2	13.49
26	Odisha	45.63	53.04	98.67
27	Puducherry	3.79	4.32	8.11
28	Punjab	63.77	80.16	143.93
29	Rajasthan	91.90	105.22	197.12
30	Sikkim	2.42	2.4	4.82
31	Tamil Nadu	274.47	316.56	591.03
32	Telangana	40.85	55.44	96.29
33	Tripura	6.59	8.88	15.47
34	Uttar Pradesh	281.81	327.6	609.41

35 Uttarakhand 26.74 35.52 62.26
36 West Bengal 110.49 128.4 238.89
Total 1978.73 2368.446 4347.18
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Annexure-III

Annexure II referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

Release of funds under Smart City Mission city-wise for the year 2015-16 and 2016-17

Rs. in crore

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S.N. State Name of cities Amount Released

1 Andaman & Nicobar Islands 1. Port Blair 194

2 Andhra Pradesh 1. Vishakhapatnam

2. Tirupati

3. Kakinada 196

94

196

3 Arunachal Pradesh 1. Pasighat 2

4 Assam 1. Guwahati 191

5 Bihar 1. Muzaffarpur

2. Bhagalpur

3. Biharsharif 2

65

2

6 Chandigarh 1. Chandigarh 73

7 Chhattisgarh 1. Raipur

2. Bilaspur 96.5

2

8 Daman & Diu 1. Diu 2

9 Dadra & Nagar Haveli 1. Silvassa 2

10 Delhi 1. New Delhi Municipal Council 196

11 Goa 1. Panaji 2

12 Gujarat 1. Gandhinagar

2. Ahmedabad

3. Surat

4. Vadodara

5. Rajkot

6. Dahod 2

196

196

2

2

2

13 Haryana 1. Karnal

2. Faridabad 2

94

14 Himachal Pradesh 1. Dharamshala 190

15 Jammu & Kashmir 1. Jammu/Srinagar 2

16 Jharkhand 1. Ranchi 94

17 Karnataka 1. Mangaluru

2. Belagavi

3. Shivamogga

4. Hubballi-Dharwad

5. Tumakuru

6. Davanegere 2

196

2

2

2

196

18 Kerala 1. Kochi 196

19 Lakshadweep 1. Kavaratti 0

20 Madhya Pradesh 1. Bhopal

2. Indore

3. Jabalpur

4. Gwalior

5. Sagar

6. Satna

7. Ujjain 196

196
196
94
2
2
94
21 Maharashtra 1. Navi Mumbai*
2. Nashik
3. Thane
4. Greater Mumbai
5. Amravati
6. Solapur
7. Nagpur
8. Kalyan-Dombivali
9. Aurangabad
10. Pune 2
94
64
2
2
196
94
94
94
196
22 Manipur 1. Imphal 2
23 Meghalaya 1. Shillong 2
24 Mizoram 1. Aizawl 2
25 Nagaland 1. Kohima 2
26 Odisha 1. Bhubaneswar
2. Rourkela 196
2
27 Puducherry 1. Oulgaret** 2
28 Punjab 1. Ludhiana
2. Jalandhar
3. Amritsar 196
2
2
29 Rajasthan 1. Jaipur
2. Udaipur
3. Kota
4. Ajmer 196
196
93
94
30 Sikkim 1. Namchi 2
31 Tamil Nadu 1. Tiruchirapalli
2. Tirunelveli
3. Dindigul
4. Thanjavur
5. Tiruppur
6. Salem
7. Vellore
8. Coimbatore
9. Madurai
10. Erode
11. Thoothukudi
12. Chennai 2
2
2
2
2
2
2
190
2
2
2
190
32 Telangana 1. Greater Hyderabad***
2. Greater Warangal 2

94
33 Tripura 1. Agartala 65
34 Uttar Pradesh 1. Moradabad
2. Aligarh
3. Saharanpur
4. Bareilly
5. Jhansi
6. Kanpur
7. Allahabad
8. Lucknow
9. Varanasi
10. Ghaziabad
11. Agra
12. Rampur 2
2
2
2
2
2
2
68.20
2
2
2
2
35 Uttarakhand 1. Dehradun 2
36 West Bengal 1. New Town Kolkata
2. Bidhannagar
3. Durgapur
4. Haldia 2
2
2
2
Total 5,961.70

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Note: Letter of Authority @ Rs. 2 crore each to Andaman & Nicobar and Lakshadweep for preparation of Smart City Proposals in respect of Port Blair and Kavaratti respectively were issued in FY 2015-16. However, they did not claim the same.

*As per the request received from State Government of Maharashtra, Navi Mumbai has been replaced by Pimpri Chinchwad.

** As per the request received from UT Administration of Puducherry, Oulgaret has been replaced by Puducherry.

*** As per the request received from State Government of Telangana, Greater Hyderabad has been replaced by Karimnagar.

Annexure-IV

Annexure IV referred to in reply to Lok Sabha Unstarred Question NO 5223, FOR answer on 05.04.2017

HRIDAY

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| Sr. No. | City | Fund Allocated (in Crores) | Fund Released 2014-15 (in Crores) | Fund Released 2015-16 (in Crores) | Fund Released 2016-17 (in Crores) |
|---------|-------------|----------------------------|-----------------------------------|-----------------------------------|-----------------------------------|
| 1 | Amritsar | 69.31 | Nil | 0.81 | 22.86 |
| 2 | Ajmer | 40.04 | Nil | 1.14 | 18.13 |
| 3 | Mathura | 40.04 | Nil | 2.11 | 9.12 |
| 4 | Gaya | 40.04 | Nil | 1.17 | 11.52 |
| 5 | Kanchipuram | 23.04 | Nil | 3.50 | Nil |
| 6 | Vellankanni | 22.26 | Nil | 0.19 | 4.73 |
| 7 | Varanasi | 89.31 | Nil | 6.33 | 39.24 |
| 8 | Badami | 22.26 | Nil | Nil | 3.73 |
| 9 | Amaravati | 22.26 | Nil | 3.74 | 7.40 |
| 10 | Warangal | 40.54 | Nil | 3.93 | 14.25 |
| 11 | Puri | 22.54 | Nil | 0.73 | 6.70 |
| 12 | Dwarka | 22.26 | Nil | Nil | 5.78 |

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Annexure V

Annexure V referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017
Release of SBM Urban funds to States over three years
2014-15

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(Rs. in Crore)

| Sl. No. | State/UT | IHHL | CT | SWM | IEC | CB | Total |
|---------|----------------------|----------|---------|----------|---------|---------|----------|
| 1 | A&N Islands | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 2 | Andhra Pradesh | 11.8900 | 1.8700 | 21.0200 | 4.1700 | 1.0500 | 40.0000 |
| 3 | Arunachal Pradesh | 1.2400 | 0.0600 | 6.8400 | 0.9800 | 0.2400 | 9.3600 |
| 4 | Assam | 0.2000 | 0.0000 | 0.0000 | 0.0200 | 0.0100 | 0.2300 |
| 5 | Bihar | 6.0000 | 2.1400 | 24.6600 | 3.9400 | 0.9800 | 37.7200 |
| 6 | Chandigarh | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 7 | Chhattisgarh | 17.0300 | 9.7500 | 0.0000 | 3.2100 | 0.8000 | 30.7900 |
| 8 | Dadra & Nagar Haveli | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 9 | Daman & Diu | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 10 | Delhi | 2.0000 | 0.2600 | 4.3800 | 0.8400 | 0.0500 | 7.5300 |
| 11 | Goa | 0.9600 | 0.1000 | 1.7000 | 0.3300 | 0.0800 | 3.1700 |
| 12 | Gujarat | 51.9586 | 0.0000 | 0.0000 | 4.2700 | 1.0700 | 57.2986 |
| 13 | Haryana | 2.3300 | 0.6800 | 12.5700 | 1.8700 | 0.4700 | 17.9200 |
| 14 | Himachal Pradesh | 2.5100 | 0.5100 | 3.0000 | 0.0000 | 0.0000 | 6.0200 |
| 15 | Jammu & Kashmir | 1.8000 | 0.1300 | 10.9000 | 1.5400 | 0.3800 | 14.7500 |
| 16 | Jharkhand | 3.7300 | 0.2200 | 9.3300 | 1.5900 | 0.4000 | 15.2700 |
| 17 | Karnataka | 54.0300 | 15.5400 | 0.0000 | 8.3500 | 2.0900 | 80.0100 |
| 18 | Kerala | 16.6800 | 0.0000 | 0.0000 | 2.0000 | 0.5000 | 19.1800 |
| 19 | Madhya Pradesh | 18.3458 | 0.2300 | 0.0000 | 1.9600 | 0.4900 | 21.0258 |
| 20 | Maharashtra | 84.0500 | 33.3400 | 0.0000 | 14.0900 | 3.5200 | 135.0000 |
| 21 | Manipur | 0.1400 | 0.0000 | 9.6100 | 1.1700 | 0.2900 | 11.2100 |
| 22 | Meghalaya | 0.5000 | 0.0400 | 2.9800 | 0.4200 | 0.1100 | 4.0500 |
| 23 | Mizoram | 0.2200 | 0.0800 | 8.2100 | 1.0200 | 0.2600 | 9.7900 |
| 24 | Nagaland | 1.8600 | 0.6100 | 6.6800 | 1.1000 | 0.2700 | 10.5200 |
| 25 | Odisha | 0.5800 | 0.6500 | 0.0000 | 0.1600 | 0.0400 | 1.4300 |
| 26 | Puducherry | 0.6900 | 0.0130 | 1.0000 | 0.2000 | 0.0500 | 1.9530 |
| 27 | Punjab | 13.0000 | 0.0000 | 23.0000 | 4.3200 | 1.0800 | 41.4000 |
| 28 | Rajasthan | 19.0300 | 0.1300 | 33.6500 | 6.3400 | 1.5800 | 60.7300 |
| 29 | Sikkim | 0.1600 | 0.0056 | 2.5200 | 0.3200 | 0.0800 | 3.0856 |
| 30 | Tamil Nadu | 1.5800 | 4.9100 | 13.1300 | 12.3600 | 3.0900 | 35.0700 |
| 31 | Telangana | 8.6100 | 1.3400 | 15.2200 | 3.0200 | 0.7600 | 28.9500 |
| 32 | Tripura | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 33 | Uttar Pradesh | 28.1900 | 9.0900 | 37.5600 | 8.9900 | 2.2400 | 86.0700 |
| 34 | Uttarakhand | 0.2500 | 0.2600 | 5.0000 | 0.3300 | 0.1000 | 5.9400 |
| 35 | West Bengal | 18.0500 | 3.0700 | 34.5400 | 6.6800 | 1.6700 | 64.0100 |
| | STATE/UT | 367.6144 | 85.0286 | 287.5000 | 95.5900 | 23.7500 | 859.4830 |
| | MOUD | 0.0000 | 0.0000 | 0.0000 | | | |
| | TOTAL | 859.4830 | | | | | |

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2015-16 (Rs in crores)

| Sl. No. | State/UT | IHHL | CT | SWM | IEC | CB | Total |
|---------|----------------------|---------|---------|---------|---------|--------|----------|
| 1 | A&N Islands | 0.0230 | 0.0321 | 0.0648 | 0.0144 | 0.0036 | 0.1379 |
| 2 | Andhra Pradesh | 65.4804 | 3.9546 | 0.0000 | 3.0000 | 0.7500 | 73.1850 |
| 3 | Arunachal Pradesh | 1.2104 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 1.2104 |
| 4 | Assam | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 |
| 5 | Bihar | 20.0000 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 20.0000 |
| 6 | Chandigarh | 0.3700 | 0.1300 | 0.9800 | 0.1800 | 0.0400 | 1.7000 |
| 7 | Chhattisgarh | 19.9974 | 7.0800 | 8.7941 | 0.0000 | 0.0000 | 35.8715 |
| 8 | Dadra & Nagar Haveli | 0.0850 | 0.0468 | 0.0000 | 0.0000 | 0.0300 | 0.1618 |
| 9 | Daman & Diu | 0.1344 | 0.0013 | 0.0000 | 0.0000 | 0.0600 | 0.1957 |
| 10 | Delhi | 27.9700 | 0.0000 | 58.7300 | 10.3600 | 0.1600 | 97.2200 |
| 11 | Goa | 1.4040 | 0.1184 | 0.0000 | 1.4150 | 0.1092 | 3.0466 |
| 12 | Gujarat | 81.2726 | 0.0000 | 0.0000 | 19.5000 | 5.8350 | 106.6076 |
| 13 | Haryana | 11.6476 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 11.6476 |
| 14 | Himachal Pradesh | 0.0000 | 0.0000 | 0.0000 | 0.7200 | 0.1800 | 0.9000 |
| 15 | Jammu & Kashmir | 4.5700 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 4.5700 |
| 16 | Jharkhand | 18.9000 | 0.0000 | 0.0000 | 3.6350 | 1.4269 | 23.9619 |
| 17 | Karnataka | 30.8600 | 0.0000 | 39.1400 | 0.0000 | 0.0000 | 70.0000 |
| 18 | Kerala | 14.9900 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 14.9900 |
| 19 | Madhya Pradesh | 58.5142 | 15.5400 | 52.9300 | 7.0600 | 1.7600 | 135.8042 |
| 20 | Maharashtra | 44.6000 | 0.0000 | 42.4300 | 0.0000 | 0.0000 | 87.0300 |
| 21 | Manipur | 1.6450 | 0.0000 | 0.0000 | 0.0000 | 0.0000 | 1.6450 |

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22 Meghalaya 0.0000 0.0000 0.0000 0.0000 0.0000 0.0000
23 Mizoram 1.0000 0.0000 0.0000 0.0000 0.0700 1.0700
24 Nagaland 3.2030 0.0000 0.0000 0.0000 0.0000 3.2030
25 Odisha 21.9400 0.0000 0.0000 2.6732 0.0000 24.6132
26 Puducherry 0.0000 0.0000 0.0000 0.0000 0.0000 0.0000
27 Punjab 15.0000 0.0000 0.0000 0.0000 0.0000 15.0000
28 Rajasthan 41.7500 3.2500 0.0000 0.0000 0.0000 45.0000
29 Sikkim 0.0000 0.0000 0.0000 0.0000 0.3796 0.3796
30 Tamil Nadu 47.1074 0.0000 83.3900 0.0000 0.0000 130.4974
31 Telangana 29.1500 0.0000 0.0000 0.0000 0.0000 29.1500
32 Tripura 0.0000 0.0000 0.0000 0.0000 0.0000 0.0000
33 Uttar Pradesh 82.2292 0.0000 0.0000 0.0000 0.0000 82.2292
34 Uttarakhand 1.0000 0.0000 0.0000 0.3300 0.0700 1.4000
35 West Bengal 53.5200 0.0000 0.0000 0.0000 0.0000 53.5200
STATE/UT 699.5736 30.1532 286.4589 48.8876 10.8743 1075.9476
MOUD 30.2693 2.2297 32.4991
TOTAL 1108.4467

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2016-17 (Rs in crores)
Sl. No. State/UT IHHL CT SWM IEC CB Total
1 A&N Islands 0.2781 0.2781
2 Andhra Pradesh 185.9700 11.8050 6.3300 204.1050
3 Arunachal Pradesh 4.0161 1.7100 5.7261
4 Assam 4.0000 0.5200 8.4238 1.4875 14.4313
5 Bihar 40.0000 0.7330 71.9700 112.7030
6 Chandigarh 1.2234 1.4917 2.7151
7 Chhattisgarh 50.8274 6.5700 22.0300 5.3400 84.7674
8 Dadra & Nagar Haveli 0.0000
9 Daman & Diu 0.0000
10 Delhi 0.0000
11 Goa 2.0800 2.0800
12 Gujarat 38.3200 13.9900 187.8998 240.2098
13 Haryana 45.0850 45.0850
14 Himachal Pradesh 6.1000 2.9522 0.9000 9.9522
15 Jammu & Kashmir 9.4387 1.2532 9.6100 20.3019
16 Jharkhand 43.7194 3.9434 32.3190 5.0484 3.1623 88.1925
17 Karnataka 18.1150 18.1150
18 Kerala 9.4500 9.4500
19 Madhya Pradesh 163.3654 49.6000 50.7100 6.9900 270.6654
20 Maharashtra 65.0600 65.0600
21 Manipur 1.5922 0.8800 2.4722
22 Meghalaya 0.0000
23 Mizoram 0.0000
24 Nagaland 0.9900 0.9900
25 Odisha 37.9398 15.4882 18.9795 5.2500 1.3766 79.0341
26 Puducherry 0.9060 0.7016 1.1200 0.6300 0.3700 3.7276
27 Punjab 10.4600 10.4600
28 Rajasthan 105.4704 10.0672 181.9500 5.0000 1.2000 303.6876
29 Sikkim 0.1310 0.0941 0.2536 0.4787
30 Tamil Nadu 57.9384 48.3548 108.4900 42.7300 1.3100 258.8232
31 Telangana 29.1500 50.0800 8.5908 3.9100 91.7308
32 Tripura 7.6126 0.1646 7.7772
33 Uttar Pradesh 0.0000
34 Uttarakhand 2.2500 0.5200 2.7700
35 West Bengal 17.3400 9.5200 26.8600
STATE/UT 657.3525 152.0001 911.6500 217.1602 44.4864 1982.6492
MOUD 213.8966 10.2437 224.1404
TOTAL 2206.7896

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2014-2017 (Rs in crores)
Sl. No. State/UT IHHL CT/PT SWM IEC CB Total
1 A&N Islands 0.0230 0.0321 0.0648 0.2925 0.0036 0.4160
2 Andhra Pradesh 77.3704 5.8246 206.9900 18.9750 8.1300 317.2900
3 Arunachal Pradesh 2.4504 0.0600 6.8400 4.9961 1.9500 16.2965
4 Assam 4.2000 0.5200 0.0000 8.4438 1.4975 14.6613

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5 Bihar 66.0000 2.8730 96.6300 3.9400 0.9800 170.4230
6 Chandigarh 1.5934 0.1300 2.4717 0.1800 0.0400 4.4151
7 Chhattisgarh 87.8548 23.4000 8.7941 25.2400 6.1400 151.4289
8 Dadra & Nagar Haveli 0.0850 0.0468 0.0000 0.0000 0.0300 0.1618
9 Daman & Diu 0.1344 0.0013 0.0000 0.0000 0.0600 0.1957
10 Delhi 29.9700 0.2600 63.1100 11.2000 0.2100 104.7500
11 Goa 2.3640 0.2184 3.7800 1.7450 0.1892 8.2966
12 Gujarat 171.5512 13.9900 187.8998 23.7700 6.9050 404.1160
13 Haryana 13.9776 0.6800 57.6550 1.8700 0.4700 74.6526
14 Himachal Pradesh 2.5100 0.5100 9.1000 3.6722 1.0800 16.8722
15 Jammu & Kashmir 15.8087 1.3832 10.9000 11.1500 0.3800 39.6219
16 Jharkhand 66.3494 4.1634 41.6490 10.2734 4.9892 127.4244
17 Karnataka 84.8900 15.5400 57.2550 8.3500 2.0900 168.1250
18 Kerala 31.6700 0.0000 0.0000 11.4500 0.5000 43.6200
19 Madhya Pradesh 240.2254 65.3700 52.9300 59.7300 9.2400 427.4954
20 Maharashtra 193.7100 33.3400 42.4300 14.0900 3.5200 287.0900
21 Manipur 1.7850 0.0000 9.6100 2.7622 1.1700 15.3272
22 Meghalaya 0.5000 0.0400 2.9800 0.4200 0.1100 4.0500
23 Mizoram 1.2200 0.0800 8.2100 1.0200 0.3300 10.8600
24 Nagaland 5.0630 0.6100 6.6800 2.0900 0.2700 14.7130
25 Odisha 60.4598 16.1382 18.9795 8.0832 1.4166 105.0773
26 Puducherry 1.5960 0.7146 2.1200 0.8300 0.4200 5.6806
27 Punjab 28.0000 0.0000 23.0000 14.7800 1.0800 66.8600
28 Rajasthan 166.2504 13.4472 215.6000 11.3400 2.7800 409.4176
29 Sikkim 0.2910 0.0997 2.5200 0.5736 0.4596 3.9439
30 Tamil Nadu 106.6258 53.2648 205.0100 55.0900 4.4000 424.3906
31 Telangana 66.9100 1.3400 65.3000 11.6108 4.6700 149.8308
32 Tripura 7.6126 0.1646 0.0000 0.0000 0.0000 7.7772
33 Uttar Pradesh 110.4192 9.0900 37.5600 8.9900 2.2400 168.2992
34 Uttarakhand 3.5000 0.7800 5.0000 0.6600 0.1700 10.1100
35 West Bengal 71.5700 3.0700 34.5400 24.0200 11.1900 144.3900
STATE/UT 1724.5405 267.1819 1485.6089 361.6378 79.1107 3918.0798
MOUD 244.1660 12.4735 256.6395
TOTAL 4174.7193

IHHL: Individual Household Toilets; CT Community Toilets; SWM: Solid Waste Management; IEC: Information, Education and Communication; CB: Capacity Building
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